

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 215**  
**(IB)-3327(ND)2019**  
**IA/5358/2020**

**IN THE MATTER OF:**

**Ganesham Trexim Pvt. Ltd.**

...

**Applicant/Petitioner**

**Versus**

**M/s. Parasvnath Limited**

...

**Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 15.02.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Adv. Siddharth Sharma for Petitioner

**ORDER**

**IA/5358/2020:** Ld. Counsel appearing for the Applicant submitted that he has filed an application for withdrawal of this IA but the same is not listed today. He is requested to share the dairy no. with the court officer. The registry is directed to list the same on 22.02.2021.



**(L.N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**